MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR Special Programme for Advocates/Advocate Clerks "Computer Skill Enhancement Programme (ECT_12_2024) 23.11.2024 (Online)			
Schedule			
Duration	Topic	Resource person	
11.00AM-11.05AM	➤ Opening remarks	Director, MPSJA	
11.05AM-12.00 noon	 Electronic Case Management Tools for Advocates e-Courts and e-Committee related Websites Cause list/Judgments/Orders/Case Status Automatic receipt of SMS and e-Mail on Court listing, SMS Push &Pull services Service Delivery in Court Complexes e-Sewa Kendra, Kiosks Digital display boards and other e-Services Online certified copies 	Shri Umesh Kumar Patel II District & Additional Sessions Judge, Ashta Distt. Sehore	
12.00 Noon-12.30PM	 e-Courts services mobile app for Advocates Case Management: Get Case status/cause list/orders My Cases/Export And Import QR scan option and its utility for Advocates 	Shri Paras Kumar Jain I District &Additional Sessions Judge, Dhar	

12.30PM-01.00PM	 Virtual courts – Payment of online fine e-Payment portal of Court fee, Fine, Civil deposits. NSTEP - National Service and Tracking of Electronic Processes 	Smt. Anupriya Parashar Tripathi Civil Judge, Senior Division Alote, Distt. Ratlam
01.00PM-01.30PM	 E-Filing - Digital online filing process Registration of Advocate in e-Filing website Steps to e-File a case Advantages of e-Filing Case portfolio management Know the case status any time How to scan the document and make PDF Making Accessible PDF Uploading documents 	
01.30 PM-02.00PM	 How to appear in Video Conferencing Help desk for Advocates Help Manuals & Videos in Regional Languages 	Dhirendra Singh Parihar XIX District & Additional Sessions Judge, Gwalior

Director MPSJA

Please click the below link for join us. <u>https://www.youtube.com/live/jPpjIY_S1pk?si=jiipG02kFpcw6L8r</u>